

National Company Law Tribunal



Allahabad Bench

CP NO. 92/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Buddha Hospital Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956

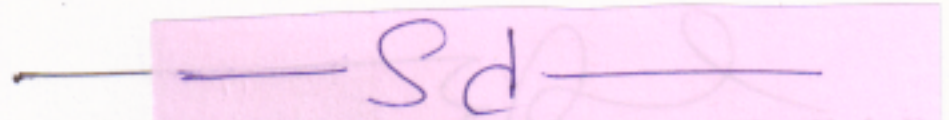
Sl. NO.	Name	Designation	Representation	Signature
1.	Mr. Ashok Srivastava	Advocate	- Petitioners	
2.	Santosh Kumar Barnwal	Advocate		
3)	Udai Chandra	ADVOCATE	RESPONDENT	

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Parties are represented by their respective counsel. Argument in respect/of  
setting aside application/recall application as well as delay condonation application  
are heard. The order is reserved.

The matter be listed on 6<sup>th</sup> September, 2017.

Dated: 11.08.2017

  
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
P.K. Jyoti